

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

STARRED QUESTION NO:143  
ANSWERED ON:01.12.2011  
SANITATION COVERAGE  
Raghavan Shri M. K.;Shantha J.

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Union Government has assessed the performance of the various States under the Total Sanitation Campaign (TSC);
- (b) if so, the details thereof including the deficiencies/irregularities noticed State/UT- wise;
- (c) the corrective measures taken or proposed to be taken by the Government to check recurrence of such kind of deficiency/irregularity in future;
- (d) the number of Panchayats awarded Nirmal Gram Puraskar in the country including those in the State of Kerala during each of the last three years and the current year, State-wise;
- (e) the funds released for the purpose during the said period, State-wise; and
- (f) the other steps taken by the Government to achieve the target set for TSC by involving local bodies in the country particularly in the rural areas?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a)to(f): A statement is laid on the Table of the House.

Statement referred to in the reply to parts (a) to (f) of the Lok Sabha Starred Question No. 143 admitted for reply on 01.12.2011

(a): No sir. However, an evaluation study of Total Sanitation Campaign (TSC) for assessing the performance is underway through Programme Evaluation Office (PEO) of Planning Commission.

(b)&(c): Does not arise.

(d): The number of Panchayats awarded Nirmal Gram Puraskar in the country including those in the State of Kerala during each of the last three years State-wise is at Annexure-I. The awards for this year have not been declared.

(e): The funds released for NGP awards during last three years, State-wise is at Annexure-II.

(f): Panchayat Raj Institutions (PRIs) have been identified as key implementation agency in line with the Constitution 73rd Amendment Act, 1992. Accordingly, PRIs play a pivotal role in the implementation of TSC. The PRIs carry out the social mobilization for the construction of toilets and are entrusted with the task of maintaining clean environment by way of safe disposal of wastes. PRIs act as custodian of assets such as the Community Complexes, drainage etc. constructed under TSC. PRIs can also facilitate opening and operation of the Production Centers/Rural Sanitary Marts for suitable sanitation hardwares.